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15.30 hrs

(i) CONSTITUTION (AMENDMENT) BILL, 2004*

(Insertion of new article 21B)

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Insertion of new article 21B).

SHRI BASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BASU DEB ACHARIA (BANKURA): I introduce the Bill.
